्ख) इस वर्ष के अन्त तक कितने मूल्य के अतिरिक्त व्यापार समझौते किए जाएंगे?

बाणिण्य तथा नागरिक पूर्ति और सहकारिता संबी (श्री मोहन धारिया):
(क) जिन देशों का नाम लिया गया है उनमें से
केवल सोवियत संघ के माथ ही आयात तथा
निर्यात व्यापार करार/व्यापार मलेख हुआ
है। इम करार में 1977 के दौरान 1064
करोड रुपए के व्यापार कारोबार का लक्ष्य
रखा गया है जिसमें 432 करोड रुपए के
मोवियत संघ में ग्रायात तथा 632 करोड़
रुपए के सोवियत मघ को निर्यात शामिल है।

(ख) इस वर्ग के ग्रन्त तक सोवियत संघ के साथ 1978 वे त्य पार मंलेख पर हस्ताक्षर होने की सम्भावता वे परन्तु व्यापार की मादा बातचीत हो जाने के बाद ही मालूम हो सकेगी।

## Difficulty of Commercial Banks to comply with their Quotas of Funds for Food Procurement

6341. SHRI M. RAM GOPAL REDDY SHRI D. D. DESAI:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether of late the commercial banks have been finding it difficult to comply with their quotas of funds for food procurements;
  - (b) if so, the reasons therefor; and
- (c) whether food procurements would be affected by this shortage of funds?

THE MINISTER OF FINANCE AND REVENUE, AND BANKING (SHRI H.M. PATEL: (a) and (b) The Reserve Bank of India have reported that the composition of the consortium of banks financing food procurement operations of the Food Corporation of India and the State Governments and their agencies was restructured in June 1977 to include, for the first time, 6 foreign banks having deposits of over Rs. 50 crores each. The quota of some of the Indian banks also was raised in proportion to the increase in their deposits. These Foreign banks and the Indian banks, whose quota in the consortium was

increased, have been given a phased schedule for absorbing their share of the food credit. It is expected that these banks will absorb the food credit allocated to them in accordance with the phased programme.

(c) No, Sir. To the extent that all the banks are not able to immediately absorb their share of the food credit, the State Bank of India, which is leader of the consortium, carries excess food credit in its own portfolio pending eventual absorption by other banks.

## Policy of L. A. re. Trunk Route Flights connecting Delhi, Bombay, Madras and Calcutta

6342. SHRI K. KUNHAMBU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the policy of Indian Airlines regarding the trunk route flights connecting Delhi, Bombay, Madras and Calcutta; and
- (b) whether Government are aware that this direct air disconnection to Madras is being resented and has created lot of inconvenience to passengers?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHO-TTAM KAUSHIK): (a) The basic policy of Indian Airlines regarding trunk route flights is to provide direct air connections at preferred timings, as far as possible.

(b) There might be some inconvenience to passengers on the introduction of an intermediate halt at Nagpur on the direct Delhi-Madras flight (IC-439/440). However, by including Nagpur on this service Indian Airlines have been able to accommodate passengers travelling to and from Nagpur between Delhi and Madras.

## Export Demand for Indian Herb Isapgol

6343. SHRI D. D. DESAI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) whether export demand for Indian herb Isappol has reached fantastic proportion upto R. 25 crores; and
- (b) if so, whether any step is being taken to increase its output in the country and process it to obtain higher value for the export of the drug?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Exports of Isapgol increased to Rs. 16-42 crores during April-February 1976-77 1975-76.